

[Mr. Chairman]

of the House in their Seventh Report presented to the House on 25th August,

1994, have recommended that leave of absence be granted to the following Members for the period mentioned against each:-

1. Shri Shankarrao Kale	23.4.94 to 30.4.94 01.5.94 to 13.5.94
2. Prof. Rita Verma	18.4.94 to 13.5.94
3. Shri Ram Naik	25.7.94 to 26.8.94
4. Shri Harisinh Chavda	25.7.94 to 26.8.94
5. Shri R.S. Mane	25.7.94 to 19.8.94

Is it the pleasure of the House that leave as recommended by the Committee be granted?

SEVERAL HON. MEMBERS: Yes.

MR. CHAIRMAN : The leave is granted. The Members will be informed accordingly.

14.24 hrs.

COMMITTEE ON PRIVATE
MEMBERS' BILLS AND
RESOLUTIONS

Minutes

[English]

SHRI SURAJBHANU SOLANKI (Dhar) : I beg to lay on the Table the Minutes (Hindi and English versions) of the Thirty-third to Thirty-fifth sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

14.24½ hrs.

ESTIMATES COMMITTEE

(i) **Forty-fifth Report and Minutes**

[English]

DR. KRUPASINDHU BHOI (Sambalpur) : I beg to present the Forty-fifth Report (Hindi and English versions) of the Estimates Committee on the Ministry of External Affairs—Foreign Missions and the Minutes of the sittings of the Committee relating thereto.

(ii) **Action Taken Statement**

DR. KRUPASINDHU BHOI (Sambalpur) : I beg to lay on the Table a statement (Hindi and English versions) showing action taken by Government on the recommendations contained in 35th report of the Estimates Committee (Tenth Lok Sabha) regarding action taken by Government on their 9th Report (Tenth Lok Sabha) on the Ministry of Defence—Defence Lands and Lands Use Policy.